## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट**ः** www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल/email**:** <u>helpdoc@rbi.org.in</u>

September 11, 2021

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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## Extension of Directions under Section 35 A of the Banking Regulation Act, 1949 (AACS) – People's Co-operative Bank Limited, Kanpur (Uttar Pradesh)

The Reserve Bank of India (RBI) has extended the Directions issued to the People's Co-operative Bank Limited, Kanpur (Uttar Pradesh) for a further period of three months from September 11, 2021 to December 10, 2021, subject to review. The bank has been under directions since June 10, 2020 vide directive DoS.CO.UCBs-North/D-1/12.28.059/2019-20 dated June 09, 2020 issued under Section 35 A of the Banking Regulation Act, 1949 (AACS).

The validity of the directive, which was last extended up to September 10, 2021 has further been extended for a period of three months from September 11, 2021 to December 10, 2021 vide directive DOR.MON.D-35/12.28.059/2021-22 dated September 08, 2021 subject to review. A copy of the directive dated September 08, 2021 is displayed at the bank's premises for the perusal of public.

(Yogesh Dayal) Chief General Manager